

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: December 26, 2016

No. 1650 / Admin (Services)/2016

Pursuant to Government Notification/appointment No. 1657/VII-Nyay-1-2016-08 (Pra)/2008 Dated 26.12.2016, Sri **Pradeep Kumar Srivastava**, Member Secretary, U.P. State Legal Service Authority, Lucknow is appointed/ posted as Director, Institute of Judicial Training & Research (U.P.), Lucknow.

BY ORDER OF THE COURT,

sd/-

(ANOOP KUMAR GOEL)

I/c REGISTRAR GENERAL

No. 715 /Admin (Services)/ 2016, Dated: Allahabad: December 26, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve Sri Pradeep Kumar Srivastava, Member Secretary, U.P. State Legal Service Authority, Lucknow from his present post so as to enable him to take over charge of his new posting immediately.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).
- 8.

S/Sri

- a) Pradeep Kumar Srivastava, Member Secretary, U.P. State Legal Service Authority, Lucknow

You shall hand over charge of your present post and shall proceed to take over charge of your new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Assistant Registrar (Services), High Court, Allahabad and Section Officer (Admin. A-II) Section forthwith.

The officer shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Registrar (Judicial) (Budget), High Court, Allahabad.
12. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
13. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.

14. The Officer On Special Duty (Judicial) / Incharge Computer Centre, High Court, Allahabad.
15. The Deputy Registrar (G), High Court, Allahabad.
16. The Deputy Registrar (Admin.), High Court, Allahabad.
17. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
18. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
19. The Section Officer (Admin. C Section), High Court, Allahabad.
20. The Section Officer (Conf. 'B' Section), High Court, Allahabad.
21. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
22. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

sd/-
(KULDEEP NARAYAN)
ASSISTANT REGISTRAR (SERVICES)